

V  
ITEM NO.108

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 937 OF 2005

STATE OF RAJASTHAN

Appellant (s)

VERSUS

TALEVAR AND ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.

WITH APPEAL(CRL) NO. 1636 of 2005  
(With office report)

Date: 24/05/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY  
HON'BLE MR. JUSTICE DEEPAK VERMA  
(VACATION BENCH)

For Appellant(s) Mr. Altaf Hussain, Adv.  
Mr. Harbans Lal Bajaj, Adv.

Mr. Milind Kumar, Adv.

For Respondent(s) Mr. Altaf Hussain, Adv.  
Mr. Harbans Lal Bajaj, Adv.

Mr. Milind Kumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard in part.

List as part-heard item no. 2 on 25.5.2011.

(NAVEEN KUMAR)  
COURT MASTER

(RENU DIWAN)  
COURT MASTER